

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ORDER</u>				
1	SUIT	107778/1997	Lt.Cdr. Keharsingh s/o Kartarsingh Vs Lt.Cdr. Bhajansingh Kartarsingh	
<u>DRAFT ISSUES</u>				
2	SUIT	101375/2018	1.Mahesh Shakralal Chhatriwala 2.Varsha Mahesh Chhatriwala Vs Smt.Shanta alias Sharda Rajan	Yatin R. Shah
<u>SERVICE</u>				
3	SUIT	100337/2020	Shri. Mansukhlal Govardhandas Gohil Vs M/s. Earth Graphics	Sahim D. Ansari
<u>NM FOR HEARING</u>				
4	SUIT	102786/2017	Shamrao Ramchandra Pisal Vs 1.Rukmanibai Wd/o. Khimji Cooverji 2.Mohamedali Yasin Suleman Shehad 3.Mohammed Ayub	R.N.Jawal and H.V.More
Sub Matter: NOTICE OF MOTION/0103444/2018				
5	SUIT	101961/2018	Shri Sakharam Dinkar Palande Vs 1. Mr. Santosh Sakharam Palande 2. Mrs. Sakshi Santosh Palande	Mr. Dhananjay C. Pathak
Sub Matter: NOTICE OF MOTION/0103267/2018				
6	NOTICE OF MOTION	103267/2018	Shri Sakharam Dinkar Palande Vs 1. Mr. Santosh Sakharam Palande 2. Mrs. Sakshi Santosh Palande	D.C. Pathak
(Main Matter SUIT/0101961/2018)				
7	NOTICE OF MOTION	103444/2018	Shamrao Ramchandra Pisal Vs 1.Rukmanibai Wd/o. Khimji Cooverji 2.Mohamedali Yasin Suleman Shehad 3.Mohammed Ayub	R. N. Jawal And H. V. More
(Main Matter SUIT/0102786/2017)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	100736/2019	Rajmati Deepak Kamble Vs Chhabubai Sitaram Kamble	Ramesh D. Lokhande
Sub Matter: NOTICE OF MOTION/0102611/2019				
9	SUIT	101082/2019	Geeta Santosh Panvalkar Vs Shanta Kamalakar Sakhardande	Piyush N. Jain
Sub Matter: NOTICE OF MOTION/0100319/2020				
Sub Matter: NOTICE OF MOTION/0103292/2019				
10	NOTICE OF MOTION	102611/2019	Rajmati Deepak Kamble Vs Chhabubai Sitaram Kamble And Ors	Ramesh D. Lokhande
(Main Matter SUIT/0100736/2019)				
11	NOTICE OF MOTION	103292/2019	Geeta Santosh Panvalkar Vs Shanta Kamalakar Sakhardande And Ors	Piyush N. Jain
(Main Matter SUIT/0101082/2019)				
12	SUIT	102922/2019	Sudhakar Damodar Worlikar Vs Pravin Dharmaraj Worlikar	Shri anil R. Mishra
Sub Matter: NOTICE OF MOTION/0104592/2019				
13	NOTICE OF MOTION	104592/2019	Sudhakar Damodar Worlikar Vs Pravin Dharmaraj Worlikar	Anil Mishra
(Main Matter SUIT/0102922/2019)				
<u>NM REPLYREJOINDER</u>				
14	NOTICE OF MOTION	100319/2020	Geeta Santosh Panvalkar Vs Shanta Kamalakar Sakhardande	Adv. Ravindra Shetye, Santosh S. Jagtap
(Main Matter SUIT/0101082/2019)				
<u>CHAMBER SUMMONS</u>				
15	CHAMBER SUMMONS	100584/2020	Mr. Farhan Noor Mohammed Roshan and Anr. Vs Royal Realtors and Ors.	M. A. Khan
(Main Matter SUIT/0100201/2020)				

REPLY

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
16	SUIT	100201/2020	Mr. Farhan Noor Mohammed Roshan Vs Royal Realtors	M.A. Khan

Sub Matter: CHAMBER SUMMONS/0100584/2020

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.C.T.H.CT. TIME BOUND</u>				
1	SUIT	110081/1987	MR ZARIR EDI MAHAVA AND ANR Vs RODA FEROS ENGG AND ORS	V THAKER AND CO N R BAPAT, P M
<u>RECORDING EVIDENCE P.H.</u>				
At 11.00 AM Morning Session				
2	NOTICE OF MOTION	101481/2017	Murlidhar Sikha Dhakane Vs Padma Ramesh Dhakane	M. Arshad Hainday
(Main Matter SUIT/0100922/2017)				
<u>SERVICE</u>				
3	SUIT	101335/2017	1.Mr. Phulchand Rambhajan Yadav 2.Mr.Chetan Rambhajan Yadav Vs 1. Mr. Ranath Bandu Yadev 2. Mr. Lalji Rajnath Yadev 3.Mrs.Premlata Lalji Yadav	Shabnam Shaikh
4	SUIT	101016/2019	M/s. Krishna Enterprise Vs M/s. Vivacious Pharmatex Pvt Ltd	V. Padmakaran
<u>AFFIDAVIT OF SERVICE</u>				
5	SUIT	102434/2018	Khatib Mohammed Umar Ali Miya Vs Miss Tabassum Umar Khatib alias Mrs. Tabassum Rizwani w/o. Shehzad Nasir Khan Rizwani	Mr. A. R. Pande
Sub Matter: NOTICE OF MOTION/0103474/2018				
6	NOTICE OF MOTION	103474/2018	Khatib Mohammed Umar Ali Miya Vs Miss Tabassum Umar Khatib alias Mrs. Tabassum Rizwani w/o. Shehzad Nasir Khan Rizwani and Ors	Ashok Pande
(Main Matter SUIT/0102434/2018)				

NM FOR HEARING

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
7	SUIT	102433/2018	Khatib Mohammed Umar Ali Miya Vs Miss Tabassum Umar Khatib alias Mrs. Tabassum Rizwani w/o. Shehzad Nasir Khan Rizwani	Mr. A. R. Pande
8	NOTICE OF MOTION	100072/2020	Mohd. Aslam Mohd. Shakur - Suit St. No. 13130/2019 Vs Mohd. Shakur Mohd. Bismillah and Anr.	Seema Singh
9	SUIT	100349/2020	Mohd. Aslam Mohd. Shakur Vs Mohd. Shakur Mohd. Bismillah	Seema Singh
<u>NM REPLYREJOINDER</u>				
10	SUIT	100070/2020	Mrs. Laxmi Satyanarayan Bongiri Vs Mrs. Renuka Ramesh Mungala	Manoj Bhatt
Sub Matter: NOTICE OF MOTION/0100187/2020				
11	NOTICE OF MOTION	100187/2020	Mrs. Laxmi Satyanarayan Bongiri and Anr. Vs Mrs. Renuka Ramesh Mungala and Ors.	Manoj Bhatt
(Main Matter SUIT/0100070/2020)				
<u>C/S REPLY</u>				
At 2 45 pm Afternoon Session				
12	SUIT	108708/1992	MRS ZAKI S GANDHI AND ORS Vs SAKINASALEH MUKHTIAR AND 13 OTHERS	MR R R SURGUROH I K CALCUTTAWALA,
Sub Matter: CHAMBER SUMMONS/0101515/2019				
Sub Matter: CHAMBER SUMMONS/0100098/2020				
13	CHAMBER SUMMONS	101515/2019	Zakia S. Gandhi Vs Asmabai Wd - o Abdulhusain Mukhtiar - deceased - Sakina Saleh Mukhtiar And Ors	M. S. Kadu

(Main Matter SUIT/0108708/1992)

COMPLIANCE

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
14	NOTICE OF MOTION	100878/2014	ABDUL KHALIQ AZIMULLA AND ANR Vs SHAFIQR REHMAN KHAN	FAROON A CHOWDHARY
(Main Matter SUIT/0100554/2014)				
15	NOTICE OF MOTION	100134/2015	1.Mr. Abdul Khaliq Azimulla And Anr. Vs Mr. Shafiqur Rehman Khan Zenith Timber Mart	Farooq A. Chowdhary
(Main Matter SUIT/0100554/2014)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.C.T.H.C.T. TIME BOUND</u>				
1	SUIT	100753/2016	Anjana Viren Shah Vs 1.Anil Nair 2.Mukand Limited 3.Praveen Shetty	M/s. Hariani and Co. Adv. Avikkal Rajan D.1
<u>RECORDING EVIDENCE</u>				
2	SUIT	107793/2000	DEVANG RASIKLAL VORA Vs GIRISH NYALCHAND MATALIA AND ANR	M S M HIRALAL AND CO M S MANSUKHLAL HIRALAL AND CO APPLICANTS
At 11.00 AM Morning Session				
3	SUIT	104686/2008	CHITTARANJAN D SHAH AND 3 ORS Vs R SURESHCHANDRA AND CO AND 5 ORS	RAMAKANT R RAUT M S KHAITAN AND JAYAKAR
4	SUIT	107386/2006	MAHENDRA J VORA Vs INDUMATI R SAWANT AND 5 ORS	M.A Shah ARVIND G SHAH Y R MISHRA 1, 2, 4, 5 AND 6
5	SUIT	100836/2014	MAHESH MITHALAL TRIVEDI Vs 1.DEORAJ KAPURCHAND JAIN 2. SURAJ KAPURCHAND JAIN	PRADEEP J. RAMCHANDANI
6	SUIT	101367/2014	BAPU MARUTI KOKE Vs 1.SANJAY SURYAKANT KOKE 2.VISHNU MARUTI KOKE 3. SMT.ANUSAYA SURYAKANT KOKE AND ORS	SURAJ S. KUDALKAR
7	SUIT	100057/2015	Sadhik Basha Abdul Gani Vs 1.Mr.Sagul Hamid Abdul Gani 2.Zakir Hussain Abdul Gani 3.Sayyad Farooq Abdul Gani and Ors	Suraj Kudalkar
8	SUIT	100342/2015	Mr.Bhagavandas Laxmichand Shah Vs Mr.Babar Hyder Ali	A.K.Singh And M.S.Singh

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SUIT	100638/2015	Jitendra Atmaram Manjrekar Vs 1.Namdev Bhaguji Lende 2.Mrs. Changunabai Khandu Lende 3.Navnath Khandu Lende and ors	Rajeev Matkar
<u>RECORDING EVIDENCE P.H.</u>				
10	SUIT	104995/2007	suresh baldevdas talreja Vs shivkumar baldevdas talreja and anr	HEMANT P GHADIGAONKAR R C NICHANI
At 11.00 AM Morning Session				
11	SUIT	107257/2005	asha satish parekh and anr Vs mahendra amratlal panchal and 7 and ors	JAYESH BHATT AJAY K J PANICKER 7
<u>EX-PARTE EVIDENCE</u>				
12	SUIT	100094/2015	SHRI MARUTI NARAYAN DHUMAL Vs 1.MRS.MALAN BHAGWAN GOKHALE 2.MR.SACHIN BHAGWAN GOKHALE	RAVINDRA N. KACHARE AND LAXMAN K. KOKATE
<u>DIRECTIONS</u>				
13	SUIT	100913/2020	Jaywant Ramrao Shivalkar Vs Dynaneshwar Bhaskar Borkar	Vinayak R. Kumbhar
14	SUIT	100948/2020	Mrs. Manali D. Mithbavkar Vs Shri Ashok D. Shah	Pravin D. Patel And Rajdutt Kakde
15	SUIT	100949/2020	Shri. Sadanand Raghunath Tendolkar Vs Smt. Ratna Ramkrishna Shetty	S. N. Kadam
16	SUIT	100955/2020	Mrs. Manali D. Mithbavkar Vs Bhavesh Darshana Benefit Trust	Pravin D. Patel and Rajdutt Kakade
17	SUIT	100958/2020	Mr. Shankar Radhakia an Devade Vs Administrative Officer	

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	SUIT	100975/2020	Mr. Mohd. Akram Niyazullah Choudhary Vs Mr. Anwar Niyazullah Choudhary	Mr. S.K. Dubey and Mr. Mukesh S. Dubey
19	SUIT	100976/2020	Mrs. Neela Jagdish Samant Vs Citizen Credit Co.op. Bank Ltd.	Abhishek Samant
At 11.00 AM Morning Session				
20	SUIT	100282/2020	Maharashtra Machinery and Electric Co. Vs Mr. Ajit Singh	Hina A. Mody
<u>ADMISSION DENIAL</u>				
21	SUIT	104253/2009	MRS RUPAL PERCY DADRAWALA Vs VICKY PARESH PARIKH	ROOP M VASUDEO M/s. Lex Conseiller
22	SUIT	104254/2009	PERCY ARDESHIR DADRAWALA Vs PARESH NATWARLAL PARIKH	MR ROOP M VASUDEO M/s. Lex Conseiller
<u>DRAFT ISSUES</u>				
23	SUIT	101137/2019	Chandu alias Chandru Pitamberdas Manik Vs M/s. Jaydeep Constructions	Chandrakant N. Chavan and Pradip Khittani
At 11.00 AM Morning Session				
24	SUIT	102333/2017	Shri Nandlal Vasudeo Mishra Vs 1.Narayan Natwarlal Rajput 2.Mansingh Shelke 3.Ramdas Mahadev Kadam 4.M/sUptown Construction Co.P.L	Dr. Pawan K Pandey and Associates
<u>SERVICE</u>				
25	SUIT	103391/2019	Mr. Vinod Govind Rathod Vs Mrs. Bhanuben Govind Rathod	Mangesh D. Chavan
At 2 45 pm Afternoon Session				

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S.No.	Case Type	Case No.	Title	Name of Advocate
26	SUIT	100857/2018	1. Mr. Dilip Bhupendernath Bhattacharya 2. Mr. Abhijit Devdas Bhattacharya Vs 1. Smt. Santona Swapan Bhattacharya 2. Mr. Amit Kumar Swapan Bhattacharya 3. The Secretary	Shri Vikas Singh
Sub Matter: NOTICE OF MOTION/0101591/2018				
27	NOTICE OF MOTION	101591/2018	1. Mr. Dilip Bhupendernath Bhattacharya 2. Mr. Abhijit Devdas Bhattacharya Vs 1. Smt. Santona Swapan Bhattacharya 2. Mr. Amit Kumar Swapan Bhattacharya 3. The Secretary	Shri Vikas Singh
(Main Matter SUIT/0100857/2018)				
<u>NM FOR HEARING</u>				
28	SUIT	102827/2018	Mohd. Hussain Sattar Dayatar Vs Aftab Alam Isak Sheikh	K.P. Ravi
29	SUIT	100276/2020	Ramasare Pancham Yadav Vs Sonam Kirt Kumar Yadav	A.K.Singh
Sub Matter: NOTICE OF MOTION/0100704/2020				
30	SUIT	100277/2020	Pushpa Durgadas Goil Vs Mr. Laxman Parsram Goil	A.K. Singh and Piyush A. Singh
Sub Matter: NOTICE OF MOTION/0100705/2020				
<u>NOTICE OF MOTION</u>				
31	NOTICE OF MOTION	100704/2020	Ramasare Pancham Yadav Vs Sonam Kirt Kumar Yadav and Ors.	A.K.Singh
(Main Matter SUIT/0100276/2020)				
At 2 45 pm Afternoon Session				
32	NOTICE OF MOTION	100705/2020	Pushpa Durgadas Goil Vs Mr. Laxman Parsram Goil	A.K. Singh and Piyush A. Singh
(Main Matter SUIT/0100277/2020)				

NM ORDERS

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
33	SUIT	100286/2014	1.BASHIR USMAN SHAIKH 2.SMT.RUKSANA BASHIR SHAIKH Vs 1.MOHAMMED YAHAYA BARATI SHAIKH 2.MRS. SAJIDA MOHD. YAHYA SHAIKH 3.IMRAN MOHD.YAHIYA SHAIKH AND ORS	RAJENDRA BHANDARI
Sub Matter: NOTICE OF MOTION/0103511/2019				
Sub Matter: NOTICE OF MOTION/0104794/2016				
34	NOTICE OF MOTION	104794/2016	Bashir Usman Shaikh And Anr Vs Mohammed Yahaya Barati Shaikh And Ors	Rajendra Bhandari
(Main Matter SUIT/0100286/2014)				
35	NOTICE OF MOTION	103511/2019	Bashir Usman Shaikh And Anr Vs Mohammed Yahaya Barati Shaikh And Ors	Adv A. R. Shaikh
(Main Matter SUIT/0100286/2014)				
<u>NM REPLYREJOINER</u>				
At 2 45 pm Afternoon Session				
36	SUIT	102079/2016	Santosh Sharad Girkar Vs 1.Usha Sharad Girkar 2.Rajendra Sharad Girkar 3.Vikas Sharad Girkar 4.Chairman/Secretary	Sanjay C. Prabhu
Sub Matter: NOTICE OF MOTION/0103748/2016				
37	NOTICE OF MOTION	103748/2016	Santhosh girkar Vs Usha Girkar	Sanjay Prabhu
(Main Matter SUIT/0102079/2016)				
<u>C/S HEARING</u>				
38	SUIT	101493/2016	Mrs. Leena Manoj Mehta Vs 1.Bharat Petroleum Corpn. Ltd. 2.Bharat Petroleum Corpon. Ltd. 3.Territory Manager Thane	M/s. N.N.Vaishnawa and Co,
Sub Matter: CHAMBER SUMMONS/0100194/2020				
Sub Matter: CHAMBER SUMMONS/0100732/2018				

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S.No.	Case Type	Case No.	Title	Name of Advocate
39	CHAMBER SUMMONS	100732/2018	Mrs. Leena Manoj Mehta Vs 1.Bharat Petroleum Corpn. Ltd. And Ors - Applicant - Nilesh N. Bhayani	Chintan Y. Thakker
(Main Matter SUIT/0101493/2016)				
40	CHAMBER SUMMONS	100194/2020	Mrs. Leena Manoj Mehta Vs 1.Bharat Petroleum Corpn. Ltd. 2.Bharat Petroleum Corpon. Ltd. 3.Territory Manager Thane	Abhiraj Parab
(Main Matter SUIT/0101493/2016)				
<u>COMPLIANCE</u>				
41	SUIT	101474/2019	Chandraprakash s/o Gorakhnath Singh Vs Denzil Bonafilous Dsilva	Nitin P. Dalvi
<u>REPORT OF COMISSIONER/COURT RECEIVER</u>				
42	SUIT	107465/1996	RAMSWAROOP GIRIJAPRASAD KHANDELWAL Vs MATHURAPRASAD GIRIJAPRASAD KHANDELWAL	KIRAN JAIN AND CO M S VIGIL JURIS

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DISMISSAL</u>				
1	SUIT	101275/2017	1. Amina Mohd. Sab Shaikh 2. Mohd. Fazal Abubakr Shaikh Vs Mr. Abubakr Ganvilkar	C. B. Yadav
<u>SETTLEMENT</u>				
2	SUIT	101402/2018	1. Jayshree Suresh Gambhir 2. Shital Jatin Desai Vs 1. Sandeep Avinash Devlekar 2. Suresh Anant Gambhir	Sameer Tendulkar
Sub Matter: NOTICE OF MOTION/0102405/2018				
3	NOTICE OF MOTION	102405/2018	1. Jayshree Suresh Gambhir 2. Shital Jatin Desai Vs 1. Sandeep Avinash Devlekar 2. Suresh Anant Gambhir	Sameer Tendulkar
(Main Matter SUIT/0101402/2018)				
4	NOTICE OF MOTION	102597/2019	Rakesh K. Chadha - Suit St. No. 5364 of 2019 Vs Suyog Telematics Limited And Ors	Adv Ansari Asggar Kalim
5	SUIT	102151/2019	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd.	Mr. Hemant P. Ghadigaonkar
Sub Matter: NOTICE OF MOTION/0103629/2019				
Sub Matter: NOTICE OF MOTION/0100974/2020				
6	NOTICE OF MOTION	103629/2019	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd. And Ors	Mr. Hemant P. Ghadigaonkar
(Main Matter SUIT/0102151/2019)				
<u>S.CT.H.CT. TIME BOUND</u>				
7	SUIT	101627/2013	MANGARULAL SURAJBALI VISHWAKARM AND ANR Vs RANJAMADEVI MITHAILAL VISHWAKARMA AND ANR	S H BOHRA

ARGUMENTS

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	108171/1999	KHOZEMA TAYEBALI TAWAWALA AND ORS Vs 1A ASMABAI WD O IBRAHIM TAWAWALA AND ORS	ZAIDY AND CO TAMHANE AND CO
<u>RECORDING EVIDENCE</u>				
9	SUIT	104595/2012	SMT. HIRABEN M PATEL Vs THE GREATER BOMBAY POLICE FORCE-CO-OP.BANK LTD AND ORS	MR. V.S. KAPSE Sameer Bhalekar D-1,2
<u>ADMISSION DENIAL</u>				
At 11.00 AM Morning Session				
10	SUIT	100608/2015	Keshavdev J. Agarwal Vs Anjali Milind Parsekar	Vigil Juris
<u>HEARING ON PRELIMINARY ISSUE</u>				
11	SUIT	101938/2016	1.Mrs. V. Pushpavati 2.Mr. V Subrahmanyam 3.Mrs. V. Padmalata Sastry Vs 1.M/s.Parsn Foundation and Engineering Corporation 2.Rajan Prabhakar Pathare 3.Krupa Rajan Pathare	Lex India Juris
Sub Matter: NOTICE OF MOTION/0103165/2016				
12	NOTICE OF MOTION	103165/2016	V. Pushpavati And Ors Vs M/s.Parsn Foundation and Engineering Corporation	Lex India Juris
(Main Matter SUIT/0101938/2016)				
<u>FRAMING ISSUES</u>				
13	NOTICE OF MOTION	102648/2015	Mr Bhagvandas Laxmichand Shah Vs Asgar Ali Bhaker Ali Jafri	A. K. Singh
(Main Matter SUIT/0100298/2015)				
14	SUIT	101386/2017	Mr.Krishna Ganpat Shinde Vs Mr.Dashrath Krishna Shinde	V.N.Naik and Co.
<u>DRAFT ISSUES</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
15	SUIT	101509/2017	Durgappa Katyappa Shivral Vs 1.Ramdas Siddhu Varakhade 2.M/s.Accord Developers Pvt. Ltd. 3.The Secretary, Jankalyan Society	Santosh Sharad Mahamuni
16	SUIT	100536/2019	Sherbanu Isa Khatri Vs Hanif Yakub Khatri	Shri. P.S. Tiwari
At 11.00 AM Morning Session				
17	SUIT	100521/2016	Shri. Sadanand Shankar More Vs 1.Secretary / Chairman Sadaguru Kadsidheshwar Co.op. Housing Society ltd.2.M/s. Adit Enterprises	Miss. Sapna P. Khobragade
18	SUIT	100412/2017	Mr. Shekhawat Narendra Singh Vs 1.Mr. Trilikraj Singhal 2.Mr. Ramchandra Sharma 3.Mr. Shivkaran Sharma 4. Jayant Trilokraj Singhal	Shri. Dhananjay C. Pathak
19	SUIT	101530/2017	Mr Prakash Vishnu Manchekar Vs 1.Mr.Manohar Vishnu Manchekar 2.Mr.Ramchandra Vishnu Manchekar 3.Mrs.Vidya Kanchan Vaidya	Mangesh D Chavan
20	SUIT	102249/2017	Nawal Singh S/o. Ganga Ram Vs M/s. Omkar Realtors and Developers	Sachin Manohar Bandkar and Ors
21	SUIT	102998/2018	Mrs. Manasi Shyamsundar Kelkar Vs Smt. Nilima Prabhakar Khare	Ghanshyam B. Sakpal
WRITTEN STATEMENT				
22	SUIT	100071/2017	Kamrunissa Hidayatullah Khan Vs 1.Amirullah Hidayatullah Khan 2.Sanaullah Hidayatullah Khan 3.Anjumara Rashid Baig	Shri. P.S. Tiwari

Sub Matter: NOTICE OF MOTION/0100185/2017

Sub Matter: CHAMBER SUMMONS/0100920/2019

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23	NOTICE OF MOTION	100185/2017	Kamrunissa Hidayatullah Khan Vs 1.Amirullah Hidayatullah Khan 2.Sanaullah Hidayatullah Khan 3.Anjumara Rashid Baig	Shri. P.S. Tiwari
(Main Matter SUIT/0100071/2017)				
24	SUIT	100743/2018	1. Smt. Chandra Himmatlal Doshi 2. Shri. Himmatlal Dalichand Doshi Vs 1. Mr. Sachin Himatlal Doshi 2. Mrs. Jalpa Sachin Doshi	Mr. Prasad N. Thonse
25	CHAMBER SUMMONS	100920/2019	Kamrunissa Hidayatullah Khan Vs 1.Amirullah Hidayatullah Khan 2.Sanaullah Hidayatullah Khan 3.Anjumara Rashid Baig	Shri. P. S. Tiwari
(Main Matter SUIT/0100071/2017)				
26	SUIT	102045/2019	Shri Abdulla Mohad Saleh Surve Vs Shri Abdul Rauf Abdul Kadir Padvekar	D.K. Raje
At 2 45 pm Afternoon Session				
27	SUIT	101821/2018	Madresa Mohammadiya and Panjatamiyah Society of Dahod Vs 1.Najmuddin Abdeali Gangardiwala 2.Huseni Hakimuddin Sathaliya 3.Taiyeb Hakimuddin Kapadia	M/s.Alex Law Partners
Sub Matter: NOTICE OF MOTION/0102895/2018				
28	NOTICE OF MOTION	102895/2018	Madresa Mohammadiya and Panjatamiyah Society of Dahod Vs 1.Najmuddin Abdeali Gangardiwala 2.Huseni Hakimuddin Sathaliya 3.Taiyeb Hakimuddin Kapadia	M/s.Apex Law Partners
(Main Matter SUIT/0101821/2018)				
<u>SERVICE</u>				
29	SUIT	102497/2018	Mrs. Shraddha Yashwant Dudhwadkar Vs The Chairman / Secretary	Mr. Harshal Damania and Jotsna Chandorkar

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S.No.	Case Type	Case No.	Title	Name of Advocate
30	SUIT	102676/2018	Mr. Shaikh Mohammed Amin Vs Mr. Shaikh Mohammed Arif	Omar Khaiyam Shaikh
<u>NM FOR HEARING</u>				
31	SUIT	101523/2017	1.Mrs. Sunita Dhananjay Singh 2.Mr. Dhananjay Suryanarayan Singh Vs 1.Mrs. Sheetal Ammbrish Singh 2.Mr. Ambrish Kumar Singh	Hemant R. Haryan
Sub Matter: NOTICE OF MOTION/0103255/2018				
32	SUIT	101422/2018	The Maharashtra Executor and Trustee Co. Pvt Ltd Vs 1. Smt. Malati Madhav Sahasrabudhe 2. Mrs. Jayashree Kiran Phadnis 3. Mrs. Saroj Shrikant Deodhar	Bhalchandra G. Saraf
Sub Matter: NOTICE OF MOTION/0102875/2018				
33	NOTICE OF MOTION	102875/2018	The Maharashtra Executor and Trustee Co. Pvt Ltd Vs 1. Smt. Malati Madhav Sahasrabudhe 2. Mrs. Jayashree Kiran Phadnis 3. Mrs. Saroj Shrikant Deodhar	Bhalchandra G. Saraf
(Main Matter SUIT/0101422/2018)				
34	NOTICE OF MOTION	103255/2018	1.Mrs. Sunita Dhananjay Singh 2.Mr. Dhananjay Suryanarayan Singh Vs 1.Mrs. Sheetal Ammbrish Singh 2.Mr. Ambrish Kumar Singh	H.R. Haryan
(Main Matter SUIT/0101523/2017)				
At 2 45 pm Afternoon Session				
35	SUIT	101309/2013	MOHAMBAR KHAN BAJWADE KHAN Vs GODREJ AND BOYCE MANUFACTURING CO LTD	K ANDREWS
Sub Matter: NOTICE OF MOTION/0101834/2019				

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S.No.	Case Type	Case No.	Title	Name of Advocate
36	SUIT	101485/2016	Vatsala @ Indira Govind Surve 2.Parshuram Waman Desai Vs 1.Prashant Balkrishna Desai 2.Rajaram Waman Desai 3.Sitaram Waman Desai	Pradip R. Kadam and Rajendra H. Satale
Sub Matter: NOTICE OF MOTION/0100497/2020				
37	NOTICE OF MOTION	101834/2019	Mohambar Khan Bajwade Khan - Adv deceased - through LRS Vs Godrej And Boyce Manufacturing Company Ltd	Mandar Soman
(Main Matter SUIT/0101309/2013)				
38	NOTICE OF MOTION	100497/2020	Vatsala @ Indira Govind Surve and Ors. - Plffs. Vs Prashant Balkrishna Desai and Ors. - Applicant -Orig. Deft.No.1	adv Akshay R. Kapadia
(Main Matter SUIT/0101485/2016)				
<u>NOTICE OF MOTION</u>				
39	NOTICE OF MOTION	101437/2020	Singdha Vijay Das and Anr. Vs Vijay Khetramohan Das	M/s. Sanjay Gaonkar And Associates
(Main Matter SUIT/0100655/2014)				
<u>NM REPLYREJOINDER</u>				
40	NOTICE OF MOTION	104222/2018	Mrs Singhdha Vijay Das And Anr Vs Vijay Khtramohan Das	Ms M. Gaonkar And Associates
(Main Matter SUIT/0100655/2014)				
At 2 45 pm Afternoon Session				
41	SUIT	100240/2019	Mahesh s/o Chotturam Sharma Vs Alka Rajiv Adukia	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100608/2019				
42	NOTICE OF MOTION	100608/2019	Mahesh s -o Chotturam Sharma Vs Alka Rajiv Adukia And Anr	Ashok M. Saraogi
(Main Matter SUIT/0100240/2019)				

C/S REPLY

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S.No.	Case Type	Case No.	Title	Name of Advocate
43	SUIT	103302/2019	Mr. Ajit Ramesh Bhavsar Vs Smt. Kanta wd/o late Ramesh Bhavsar	Dharam and Co.
Sub Matter: NOTICE OF MOTION/0100191/2020				
44	NOTICE OF MOTION	100191/2020	Mr. Ajit Ramesh Bhavsar Vs Smt. Kanta wd/o late Ramesh Bhavsar and Ors.	Dharam and Co.
(Main Matter SUIT/0103302/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	EXECUTION APPLN	100530/2010	Sherali So Afzal Hussain and Ors. Vs Smt. Puttan wdo Mohammed Vakil and Ors.	Satish K Kumbhar
2	MISC APPLICATION	100011/2017	Smt. Hemlata Wd-O. Dhiraj V Isharani Vs Mr. Ajit Laxman Shevde	Seema Singh And Awdes Singh
(Main Matter SUIIT/0100989/2003)				
<u>RECORDING EVIDENCE</u>				
3	SUIT	101889/2013	ABDUL RAHIM GOLI AND ORS Vs SHERALI HUSSAIN AND ORS	MS V R TRIPATHI AND ASS
4	SUIT	100350/2015	Dilip Anant Khadpe Vs Ashok Anant Khadpe	Sandip J. Ghogare
At 11.00 AM Morning Session				
5	SUIT	100787/2013	LIRA J MIRANDA Vs RAVINDRA A MENKURKAR AND ORS	KAILASH J TIWARI
<u>FRAMING ISSUES</u>				
6	NOTICE OF MOTION	100585/2018	1. Pushpa Arunkumar 2. Vikas Arunkumar Makharia Vs Trivendidevy Radhakrishna Makharia Family Trust and Ors.	Anup Khaitan and Company
(Main Matter SUIIT/0101343/2014)				
<u>DRAFT ISSUES</u>				
At 11.00 AM Morning Session				
7	SUIT	102447/2018	Shankar Ramamurthy Vs Great Eastern Garden Condominium	Caliyan Law Associates
<u>FOR TAKING STEPS</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	100973/2017	1.Pankaj Dharamraj Dubey 2.Ajitnath Jungali Chaudey 3.Sunita Niraj Dubey 4.Dharamraj Ramkedar Dubey Vs 1. Surana Constructions 2. Shivaji Nagar (Chembur) SRA CHS Ltd.	Mr Ashok M. Saraogi
Sub Matter: CHAMBER SUMMONS/0101571/2018				
9	NOTICE OF MOTION	100379/2018	Mr. Ranjit Dattaram Mayekar - Suit Stamp No.155 of 2018 Vs Lilavati Dattaram Mayekar	Jaydeep A. Shringare
10	CHAMBER SUMMONS	100486/2018	Mr. Ranjit Dattaram Mayekar - Suit Stamp No.155 of 2018 Vs Smt Lilavati Mayekar	Jaydeep A. Shringare
11	SUIT	100828/2018	Romeo Isidore Rodrigues Vs 1. Stella Rodrigues 2. Savio Rodrigues	Pradip R. Kadam
12	SUIT	100862/2018	Mr. Ranjit Dattaram Mayekar Vs 1 Smt Lilavati Dattaram Mayekar 2 Shri. Sanjay Dattram Mayekar 3 Sau. Sandhya Vivekanand Waingankar	Jaydeep a. Shringare Ashok More for D
13	CHAMBER SUMMONS	101571/2018	1.Pankaj Dharamraj Dubey And Ors. Vs Surana Constructions And Anr.	A.M. Saraogi
(Main Matter SUIT/0100973/2017)				
14	SUIT	100956/2019	Ramayan Shivchandra Jaiswal Vs Rajesh Ramayan Jaiswal	Pratap F. Singh
15	SUIT	102651/2019	Smt. Lata Nilesh Mande Vs Smt. Shobha Narendra Mande	Devendra V. Nawadkar
At 2 45 pm Afternoon Session				
16	SUIT	100093/2016	Mr. Mohammed Rafiq Qureshi Vs 1.Chandrakant Gawade 2.Sabbir Ramzana Khan 3.Rahul Shesrao Dongre	Mr. Pratap F. Singh

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	NOTICE OF MOTION	103503/2015	Mr. Mohammed Rafiq Quereshi SU 93 of 2016 Vs Mr. Chandrakant Gawade And Ors.	Mr. Pratap F. Singh
<u>SERVICE</u>				
18	NOTICE OF MOTION	100431/2018	Mrs. Kandai Raju Devendra - Suit Stamp No.12607 of 2017 Vs Mr. Bhrugupati Kantaprasad Mishra	Sunil J. Kanouhia And Darshana S. Indulkar
19	SUIT	100800/2018	Mrs. Kandai Raju Devendra Vs Mr. Bhrugupati Kantaprasad Mishra alias Gautam Mishra	Sunil J Kanoujia and Darshana S. Indulkar/Kanoujia
20	SUIT	101106/2018	1. Pallathra Adrews Kuriankose 2. Sheela Kuriakose Vs 1. JM Financial Ltd 2. Vandana Kamlesh Kagrana 3. Kamlesh Vallabhadas Kagrana 4. Nalini Rajani	V. D. Jawle
Sub Matter: NOTICE OF MOTION/0101799/2018				
21	NOTICE OF MOTION	101799/2018	1. Pallathra Adrews Kuriankose 2. Sheela Kuriakose Vs 1 J M Financial Ltd 2 Vandana Kamlesh Kagrana 3 Kamlesh Vallabhadas Kagrana 4 Nalini Rajani And Ors	Vinit D. Jawle
(Main Matter SUIT/0101106/2018)				
22	SUIT	102451/2018	Mr. Nandlal S. Pandey Vs Mr. Veeraswamy B. Kodakanti	Shamim Dastegir Shaikh
Sub Matter: NOTICE OF MOTION/0103757/2018				
23	NOTICE OF MOTION	103757/2018	Mr. Nandlal S. Pandey Vs Mr. Veeraswamy B. Kodakanti	Shamim Dastegir Shaikh
(Main Matter SUIT/0102451/2018)				
24	SUIT	100351/2019	Kamlaprasad Devdutta Yadav Vs Dilip Kumar Jain proprietor of M/S. D.D. Builders and Developers	Nitin P. Dalvi and Bhavana Punalekar

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S.No.	Case Type	Case No.	Title	Name of Advocate
25	SUIT	100449/2019	Strufcon Realty Through Sahebrao Gangadhar Kadam Vs Shamim Ahmad Qadeer Ahmad	Mohsin Panjwani
Sub Matter: NOTICE OF MOTION/0101440/2020				
26	SUIT	100338/2020	Salim Ahmed Sayed Hasim Ali Vs Salman Salim Ahmed Sayed	Mr. Wasim R. Khan
27	SUIT	100373/2020	Madan Mohan Khanolkar Vs Mohan Mansion CHS Ltd.	Sheetal Chhabria
28	NOTICE OF MOTION	101440/2020	Strufcon Realty Through Sahebrao Gangadhar Kadam Vs Shamim Ahmad Qadeer Ahmad	Mohsin Panjwani
(Main Matter SUIT/0100449/2019)				
At 11.00 AM Morning Session				
29	SUIT	101346/2017	Ramashankar Hirawan Yadev Vs 1. Mr Dwarikaprasad Arjun Yadav 2. Surya Landmark devloper Pvt Ltd	Rajesh M Yadev
30	SUIT	101551/2019	Mr. Juja Diwal Koli Vs Mrs. Cinderella Jacob Koli	S. P. Associates
31	SUIT	103301/2019	Mr. Krishnappa Duja Poojari Vs Mr. Dayanand Krishnappa Poojari	Anamika Vichare
<u>NM RESTORATION OF SUIT</u>				
32	NOTICE OF MOTION	103894/2016	Siraj Abdul Hussein Contractor And Ors Vs Mohammed Farid Abdulla Saudagar And Ors	Shakuntala A. Mudbiri
(Main Matter SUIT/0108102/2001)				
<u>NM REPLYREJOINDER</u>				
33	NOTICE OF MOTION	100248/2020	Gajanan Kanhaiyalal Gupta Vs 1.Ganesh Kanhaiyala Gupta 2. Kanhaiyalal Jagganath Gupta and Ors.	Adv. N. G. Gardare
(Main Matter SUIT/0100938/2015)				
At 2 45 pm Afternoon Session				

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S.No.	Case Type	Case No.	Title	Name of Advocate
34	NOTICE OF MOTION	104359/2017	1. Cardiological Society of India Mumbai Chapter 2. Dr. Narendra O. Bansal 3 Dr. B.R. Bansode Vs 1. Dr. S.B. Gupta 2. Cardiological Society of India	Chetan Yadav A.K. Roy for D
(Main Matter SUIT/0102643/2017)				
35	SUIT	101018/2019	Shruti Prashant Bhat (Nee Vandana Sadashiv Bhat) Vs Nirmala Sadashiv Bhat wd/o Sadashiv Dnyandeo Bhat	Vimlesh Singh
Sub Matter: NOTICE OF MOTION/0103263/2019				
36	NOTICE OF MOTION	103263/2019	Shruti Prashant Bhat Nee Vandana Sadashiv Bhat Vs Nirmala Sadashiv Bhat wd/o Sadashiv Dnyandeo Bhat	Vimlesh Singh
(Main Matter SUIT/0101018/2019)				
37	NOTICE OF MOTION	104703/2019	Pervez K. Raisi - Plff Rishal Buildcon Pvt. Ltd. - Applicant - Deft.No.2 Vs Mythili Ganesh and Anr. -defts.	Dharam and Co.
(Main Matter SUIT/0100078/2015)				
<u>C/S HEARING</u>				
38	CHAMBER SUMMONS	101924/2018	Mrs. Zenobia Rohinton Poonawala Vs Farhad Navroze Ginwalla 2.Rustom Farhad Ginwalla	Adv Wadia Ghandy And Co
(Main Matter SUIT/0102927/2015)				
39	CHAMBER SUMMONS	101599/2019	Amina Abdul Sattar Ramodiya And Ors Vs Ms Mohatta Builder And Associates And Ors	Ms P. D. Gandhi And Associates
(Main Matter SUIT/0105645/2003)				

COMPLIANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
40	SUIT	101389/2018	1.Mr. Indramani Gangaprasad Varma 2.Laxman Gangaprasad Varma Vs 1.Mrs. Kanchan Budhiram Varma 2.Mrs.Kusumlata Janmiejay Varma 3.Mrs.Saraswati Ramsudhar Varma	Navdeep Vora and Associates
41	NOTICE OF MOTION	104760/2019	Jawaharlal Ramkishan Agarwal and Ors. Vs Surajratan Agarwal and Ors.	Vivek Pandey
(Main Matter SUIT/0101044/2019) At 2 45 pm Afternoon Session				
42	SUIT	101044/2019	Jawaharlal Ramkishan Agarwal Vs Surajratan Agarwal	Vivek B. Pandey

Sub Matter: NOTICE OF MOTION/0104760/2019